

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 140 OF 2015

Dated: 29th March, 2016

In the matter of:-

Jaipur Metro Rail Corpn. Ltd.

.... Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **04.05.2016.**

COURT MASTER